



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.09.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 22.09.2026 were not taken up. The next date of Hearing in the matters is **30.09.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 933 of 2026 Part Heard	Bindu Kapoor (Suspended Director) Imagine Estate Pvt. Ltd. Vs. Mamta Binani Interim Resolution Professional Imagine Estate Pvt. Ltd. & Ors. With	Abhay Chattopadhyay	Sandeep Bajaj Aakanksha Nehra Shubham Jaiswal Raj Shakya Himangi Arora-R1 Ritesh Kumar Sidhant Kr. Marwah Ekssha Kashyap Shivam Sharan-R2
2.	Comp. App. (AT) (Ins) No. 934 of 2026 Part Heard	Bindu Kapoor (Suspended Director) Imagine Home Pvt. Ltd. Vs. Mamta Binani Interim Resolution Professional Imagine Home Pvt. Ltd. & Ors. With	Abhay Chattopadhyay	Sandeep Bajaj Aakanksha Nehra Shubham Jaiswal Raj Shakya Himangi Arora-R1 Ritesh Kumar Sidhant Kr. Marwah Ekssha Kashyap Shivam Sharan-R2
3.	Comp. App. (AT) (Ins) No. 935 of 2026 Part Heard	Bindu Kapoor (Suspended Director) Imagine Residence Pvt. Ltd. Vs. Mamta Binani Interim Resolution Professional Imagine Residence Pvt. Ltd. & Ors. With	Abhay Chattopadhyay	Sandeep Bajaj Aakanksha Nehra Shubham Jaiswal Raj Shakya Himangi Arora-R1 Ritesh Kumar Sidhant Kr. Marwah Ekssha Kashyap Shivam Sharan-R2

4.	Comp. App. (AT) (Ins) No. 943 of 2026 Part Heard	Bindu Kapoor (Suspended Director) Imagine Habitat Pvt. Ltd. Vs. Mamta Binani Interim Resolution Professional Imagine Habitat Pvt. Ltd. & Ors.	Abhay Chattopadhyay	Sandeep Bajaj Aakanksha Nehra Shubham Jaiswal Raj Shakya Himangi Arora-R1 Ritesh Kumar Sidhant Kr. Marwah Shivam Sharan-R2
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By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar